

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 14th August, 2019

In the matter of:

Kerala State Electricity Board Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on 01.10.2019.

PS/Court Master

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